

- (B) column 6 and the entries relating thereto, shall be omitted and columns 7 to 14 shall be renumbered as columns 6 to 13 respectively;
- (C) in column (11) as so renumbered,-
- under sub-heading "Promotion", Note 2 shall be omitted;
 - under sub-heading "Deputation", Note 3 shall be omitted;
- (b) against serial number 2 relating to the post of Senior Field Assistant (Armourer), for the entries under column (4), the following entries shall be substituted, namely:—
- "Level-3 (Rs. 21700-69100/-)".

[F. No. 17/22/SSB/CSC/Arca/Gp.'C'/Ord/2016/SFS]
VINOD KUMAR, Under Secy.

Note: The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i) vide notification number G.S.R. 51(E), dated 27th January, 2011.

वित्त मंत्रालय

(राजस्व विभाग)

नई दिल्ली, 24 अक्टूबर, 2017

सा.का.नि. 350.—राष्ट्रपति संविधान के अनुच्छेद 309 के परंतुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए वित्त मंत्रालय, राजस्व विभाग, केंद्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड, आयुक्तालय एवं निदेशालय, निजी सचिव, (समूह 'ख' पद) भर्ती नियम, 2015 का संशोधन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात्:—

- (1) इन नियमों का संक्षिप्त नाम वित्त मंत्रालय, राजस्व विभाग, केंद्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड, आयुक्तालय एवं निदेशालय, निजी सचिव, (समूह 'ख' पद) भर्ती (संशोधन) नियम, 2017 है।
- (2) ये नियम राजपत्र में उनके प्रकाशन की तारीख को प्रवृत्त होंगे।
- वित्त मंत्रालय, राजस्व विभाग, केंद्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड, आयुक्तालय एवं निदेशालय, निजी सचिव, (समूह 'ख' पद) भर्ती नियम, 2015 (जिसे इसमें इसके पश्चात, उक्त नियम कहा गया है) में, नियम 2 के स्थान पर निम्नलिखित नियम रखा जाएगा, अर्थात्:—

"2. पदों की संख्या वर्गीकरण और वेतन मैट्रिक्स में स्तर—उक्त पदों की संख्या, उक्त वर्गीकरण और वेतन मैट्रिक्स में स्तर वे होंगे, जो इन नियमों में उपावद्ध अनुसूची के स्तंभ (2) से स्तंभ (4) में विनिर्दिष्ट है।"

(3) उक्त नियम की अनुसूची में,

(क) स्तंभ (4) में,—

(i) स्तंभ शीर्ष के स्थान पर निम्नलिखित स्तंभ शीर्ष रखा जाएगा, अर्थात्—

"वेतन मैट्रिक्स में स्तर"

(ii) प्रवृत्तियों के स्थान पर निम्नलिखित प्रविष्टियों को रखा जाएगा, अर्थात्—

"वेतन मैट्रिक्स में स्तर 7 (44900-142400 रु.)"

(ख) स्तंभ (11) में, शब्द "वेतन बैंड-2, 9300-34800 रु. + ग्रेड वेतन 4200 रु." से प्रारंभ होने वाले और "पांच वर्ष की नियमित सेवा की हो" शब्दों से समाप्त होने वाले भाग के स्थान पर निम्नलिखित रखा जाएगा, अर्थात्:—

"वेतन मैट्रिक्स के स्तर 6 (35400-112400 रु.) में स्टेनों ग्रेड-1 जो कि इस ग्रेड में 5 वर्ष की नियमित सेवा कर चुके हों"

टिप्पणी: मूल नियम, भारत के राजपत्र में संख्या मा.का.नि. 83, तारीख 27 मई, 2016 द्वारा प्रकाशित किए गए थे।

[फा. सं. 10ए/12/4/2016-(एडी-IAवी)]

नगेन्द्र कुमार, अवर सचिव (एडी-IAवी)

MINISTRY OF FINANCE

(Department of Revenue)

New Delhi, the 24th October, 2017

G.S.R. 350—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules to amend the Ministry of Finance, Department of Revenue, Central Board of Excise and Customs, Commissionerates and Directorates, Private Secretary (Group 'B' Post) Recruitment Rules, 2015, namely:—

1. (1) These rules may be called the Ministry of Finance, Department of Revenue, Central Board of Excise and Customs, Commissionerates and Directorates, Private Secretary (Group 'B' Post) Recruitment (Amendment) Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Ministry of Finance, Department of Revenue, Central Board of Excise and Customs, Commissionerates and Directorates, Private Secretary (Group 'B' Post) Recruitment Rules, 2015 (hereinafter referred to as the said rules), for rule 2, the following rule shall be substituted, namely:—

"2. **Number of post, classification, level in the pay matrix.**—The number of the said post, its classification, level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules."

3. In the Schedule to the said rules, -

(a) in column (4), -

(i) for the column heading, the following column heading shall be substituted, namely:—
"Level in pay matrix.";

(ii) for the entries, the following entries shall be substituted, namely:—
"Level 7 in the pay matrix (Rs. 44900-142400).";

(b) in column 11, for the portion beginning with the words "Stenographer Grade-I" and ending with the words "in the grade", the following shall be substituted, namely:—

"Stenographer Grade-I in level 6 in the pay matrix (Rs. 35400-112400) with five years regular service in the grade."

Note : The principal rules were published in the Gazette of India dated the 4th June, 2016 vide number G.S.R. 83 dated the 27th May, 2016.

[F. No. 10A/12/4/2016-Ad-IIB]

NAGENDRA KUMAR, Under Secy. (Ad-IIB)